

IN THE HIGH COURT OF GUJARAT AT AHMEDABAD

R/WRIT PETITION (PIL) NO. 164 of 2020

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SUO MOTO
Versus
UNION OF INDIA

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Appearance:

MS NISHA M THAKORE(3293) for the Applicant(s) No. 1

for the Opponent(s) No. 1,3,4,5,6

ADVANCE COPY SERVED TO GOVERNMENT PLEADER/PP(99) for the
Opponent(s) No. 2

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CORAM: **HONOURABLE MR. JUSTICE R.M.CHHAYA**

and

HONOURABLE MS. JUSTICE VAIBHAVI D. NANAVATI

Date : 29/10/2020

ORAL ORDER

(PER : HONOURABLE MR. JUSTICE R.M.CHHAYA)

S.O. to 04.11.2020.

सत्यमेव जयते

(R.M.CHHAYA, J)